

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 209- IA 343 of 2022
In
CP(IB) 349 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Multi Arc Coating and Straps Ltd

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv.
For the Respondent : Mr. Umang Oza for Mr. Chirag Patel, Adv.
for (AGP-State Tax Department)

ORDER

IA 343 of 2022

Learned Counsel for the State Tax Department states on instructions compliance affidavit has been filed yesterday. Learned Counsel for the applicant states that they have received the copy, but on perusal and as per the records with the Revenue Department, the order is still not complied. Learned Counsel is given last chance to comply the order in toto and file affidavit within four days, failing which appropriate orders will be passed against the Department.

List on 25.012023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**